

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1121/2002

MA 900/2002

New Delhi, this the 6th day of May, 2002

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE-CHAIRMAN (J)  
HON'BLE SHRI GOVINDAN S.TAMPI, MEMBER (A)

1. S.K.Sharma  
S/o Late Sh. Sunka Ram Sharma  
Machine Minder 54, Printing Sec.  
MI 16, West Block - 3, R.K.Puram, New Delhi.  
(MES 366556).
2. V.K.Anand  
S/o Shri Baldev Prakash Annand  
Helio-cum-Photostate Operator  
54, Printing Sec. MI 16  
West Block-3, R.K.Puram, New Delhi  
(MES 366557).
3. Vijay Kumar  
S/o Chael Behari  
Proof Reader  
54, Printing Sec. MI 16  
West Block-3, R.K.Puram, New Delhi  
(MES 366558).
4. B.K.Brahma  
S/o Sh. Hari Charan Brahma  
Compositor  
54, Printing Sec. MI 16  
West Block-3, R.K.Puram, New Delhi  
(MES 366560).
5. Gopal Singh  
S/o Sh. Puran Chand  
Compositor  
54, Printing Sec. MI 16  
West Block-3, R.K.Puram, New Delhi  
(MES 366561).
- 6: Dibakar Naskar  
S/o Sh. Dharender Nath Naskar  
Mono caster  
54, Printing Sec. MI 16  
West Block-3, R.K.Puram, New Delhi  
(MES 366564).
7. Banwari Lal  
S/o Shri Kishan Lal  
Machine Minder  
54, Printing Sec.. MI 16  
West Block-3, R.K.Puram, New Delhi  
(MES 366565).
8. Ram Pal Singh  
S/o Shri Raghuraj Singh  
Compositor  
56, Printing Sec.  
New Delhi.

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9. Kalyan Singh  
S/o Shri Khushal Singh  
Ex-book binder  
R/o A-276, Kidwai Nagar, New Delhi.  
(Retired on superannuation).

10. Brij Mohan Kukreti  
S/o Shri Raghunand  
Ex-Compositor  
90-A, Shyam Vihar, Phase-I  
Najafgarh Area, New Delhi.  
(since retired on superannuation)

11. Baljeet Singh  
S/o Shri Bhagwan Singh  
R/o V.P.O. Mandora Sonepat, Haryana  
(MES 313971).

...Applicants

(By Advocate Dr. S.P.Sharma)

V E R S U S  
UNION OF INDIA : THROUGH

1. Secretary  
Ministry of Defence  
South Block, New Delhi.

2. The Engineer in Chief  
Kashmir House, New Delhi.

3. Garission Engineer (MES) New Delhi  
Rao Tula Ram Marg  
Delhi Cantt, Delhi - 110 010.

4. Chief Engineer Western Command  
Chandimandir.

5. Chief Engineer, Delhi Zone  
Delhi Cantt, Delhi - 110 010.

...Respondents

O R D E R (ORAL)~

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

We have heard Dr. S.P.Sharma, learned counsel  
for the applicants.

2. MA 900/2002 for joining together is  
allowed.

3. The grievance of the applicants in the  
present Original Application is that they have not  
been granted the benefits under the Assured Career  
Progression (ACP) Scheme as due to them as civilian  
employees working with the respondents. According to  
them, they have completed the requisite number of  
years of service under the ACP Scheme. Learned  
counsel for the applicants has submitted that the

applicants had made a number of representations to the respondents but with no avail. One such representation is from applicant No.1 dated 10-9-2001 (page 22 of the paper book). In this application, the applicant has prayed for upgradation in his pay scale after completion of 12 years and 24 years, respectively in his service, in accordance with the provisions of the ACP Scheme. Learned counsel for the applicant has submitted that similarly other applicants have also made representations to the respondents but they have not received any reply or the due benefits under the aforesaid Scheme.

4. In the above facts and circumstances of the case, we, therefore, consider it appropriate to dispose of the OA with the following directions :-

Respondents shall consider the representations made by the applicants, referred to above, in terms of the relevant ACP Scheme issued by the Govt. of India, Ministry of DOPT. In case the applicants fulfil the terms and conditions laid down in the Scheme, they shall grant them the due benefits in accordance with the Scheme, Rules and Instructions. In case, the respondents are rejecting their claims, they shall do so by passing a reasoned and speaking order within three months from the date of receipt of a copy of this order, with intimation to the applicants. No order as to costs.

(GOVINDAN S.TAMPI)  
MEMBER (A)

*Lakshmi Swaminathan*  
(SMT. LAKSHMI SWAMINATHAN)  
VICE-CHAIRMAN (J)

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